

1	2	3	4
2010-11	877.22	19.11	896.31
2011-12	1010.23	46.82	1057.06
2012-13	1228.44	24.49	1252.93
2013-14 (released upto 31.07.2013)	606.71	-	606.71
Total	4976.04	214.92	5181.72

(d) Target under PMEGP is allocated State-wise in terms of Margin Money Subsidy. During Eleventh Plan, Margin Money subsidy of Rs. 3131.65 crore was released under PMEGP against which an utilization of Rs. 3067.69 crore has been achieved, providing employment to an estimated 16.07 lakh persons through setting up of 1.64 lakh projects.

(e) and (f) The Ministry of Micro, Small and Medium Enterprises (MSME) has been implementing the Micro and Small Enterprises – Cluster Development Programme (MSE-CDP) a cluster-based scheme for holistic and integrated development of micro and small enterprises through soft interventions, hard interventions and infrastructure upgradation. Proposals under MSE-CDP are considered from time to time by a Steering Committee at the Ministry level.

For the development of traditional industries, KVIC and the Coir Board have been implementing a cluster-based scheme named Scheme of Fund for Regeneration of Traditional Industries (SFURTI) since 2005-06 under which khadi, village industries and coir clusters have been taken up for development by providing them with improved equipments, common facilities centres, business development services, training, capacity building and design and marketing support, etc.

Purchases by Government sector from SSI

891. SHRI T.K. RANGARAJAN: Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

(a) the value of items purchased by Government sector from SSIs in the country under National Small Industries Corporation Ltd. (NSIC) during the past three years; and

(b) the details thereof, State-wise?

THE MINISTER OF STATE OF THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI K.H. MUNIYAPPA): (a) and (b) National Small Industries Corporation Limited (NSIC), a public sector undertaking under the administrative control of the Ministry of Micro, Small and Medium Enterprises facilitates purchase of items by the Government sector under its Government Stores Purchase Programme. State-wise value of items purchased by the Government Sector from the units registered under Government Stores Purchase Programme of NSIC during the past three years is given in Statement (*See below*).

Statement

State-wise value of items purchased by the Government Sector from the units registered under Government Stores Purchase Programme of NSIC during the past three years

(Value: Rs in lakhs)

Sl.No.	Name of the State/UT	2010-11	2011-12	2012-13
1	2	3	4	5
1.	Uttar Pradesh	206321.84	115243.76	7369.91
2.	Uttarakhand	17473.69	12006.63	4876.63
3.	Rajasthan	98041.39	85779.33	21421.64
4.	Punjab	25016.90	25210.88	26644.78
5.	Chandigarh	18788.83	27291.49	10863.56
6.	Haryana	10655.13	7758.18	3957.25
7.	Delhi	82756.50	75175.53	81560.28
8.	Tamil Nadu	22698.72	22517.45	19433.31
9.	Puducherry	3325.87	4721.14	2549.90
10.	Andhra Pradesh	156510.75	118399.27	26836.07
11.	Karnataka	15676.78	39986.23	27333.56

1	2	3	4	5
12.	Kerala	12388.62	11136.86	5227.42
13.	Odisha	22611.63	28787.68	16530.57
14.	West Bengal	9912.41	23064.31	2010.79
15.	Jharkhand	3150.23	3560.87	3895.36
16.	Bihar	201.31	141.10	53.99
17.	Assam	1838.83	3996.93	3858.01
18.	Maharashtra	39302.99	48289.50	44226.34
19.	Chhattisgarh	3116.70	16172.84	73119.40
20.	Gujarat	20622.55	25456.40	35440.27
21.	Madhya Pradesh	26484.09	19081.44	7015.85
22.	Dadra Nagar and Haveli	3676.57	3974.37	367.50
TOTAL:		800572.33	717752.19	424592.39

Note: Figures include tenders executed the NSIC on behalf of SSI units as well as directly supplied by NSIC registered units to various Government Departments.

Rajiv Gandhi Udyami Mitra Yojana

892. SHRIMATI SMRITI ZUBIN IRANI: Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

(a) whether the Rajiv Gandhi Udyami Mitra Yojana (RGUMY) has been made functional throughout the country;

(b) if so, the details thereof;

(c) the details of financial assistance provided to the entrepreneurs under the scheme during each of the last three years, State-wise;

(d) the details of the amount utilised out of the above, State-wise;

(e) whether Government has received some complaints regarding mis-utilisation of financial assistance provided under RGUMY; and